ITEM NO.20+57 COURT NO.4 SECTION II

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl)... 2008
CRL MP . NO(s). 13293
(From the judgement and order dated 06/05/2008 in SBCRM No. 61/2005 of The HIGH COURT OF RAJASTHAN AT JODHPUR)

GEWAR CHANDKANOONGO Petitioner(s)

VERSUS

MOHAN BHATIA & ORS. Respondent(s)

(With Crl.M. P . No.13293/2008 - for c/delay in filing SLP)

With
S.L. P .(Crl.). No...../2008 (CRL M P No.14126/2008)
(With appln. for c/delay in filing SLP and office report)

Date: 29/08/2008 This Petition was called on for hearing today.

CORAM :
HON'BLE Dr. JUSTICE ARIJIT PASAYAT
HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA

For Petitioner(s) Mr. Amit Bhandari,Adv.
In CRM P 13293/08 Mr. Vikas Mehta,Adv.

In CRM P 14126/08 Mr. Aruneshwar Gupta,AAG
Mr. Naveen Kumar Singh,Adv.
Mr. Shashwat Gupta,Adv.
Mr. Bharat Bhushan,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Delay condoned.

Issue notice fixing a short return able date.

Dasti service, in addition, is also permitted.

(Vijay Aggarwal) (Neena Verma)
Asstt.Registrar AR-cum-PS